Sl. No.	Name of the State	Name of the District
36.	Jharkhand	Saraikela-Kharsawan
37.		Ranchi
38.		Khowai
39.		Ramgarh
40.		Hazaribag
41.	Tripura	Tripura West
42.		Dhalai
43.		Tripura North

Cabinet Committee on Investment

- *26 DR. KANWAR DEEP SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that Government has approved the constitution of the Cabinet Committee on Investment;
 - (b) if so, the role of the Ministry under the said Committee;
- (c) Whether the time bound decisions expected from the Committee may hinder the process of adequate environment consulations and assessments; and
 - (d) if not, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) Yes, Sir.

- (b) Minister of State (Independent Charge) for Environment and Forests is one of the Special Invites to the Cabinet Committee on Investment.
 - (c) No, Sir.
- (d) There are already prescribed timelines for processing the cases for different clearances dealt with by the Ministry of Environment and Forests *viz.*, Environment Clearance, Forest Clearance and Wildlife Clearance. The cases are dealt

with by the Ministry of Environment and Forests as per prescribed procedure while ensuring that there is no compromise on the quality of appraisal or the integrity of environment.

Major share for RIL under NELP

- *27. SHRI SABIR ALI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether under the New Exploration Licensing Policy (NELP), the Reliance Industries Limited (RIL) got a major share in comparison to the Oil and Natural Gas Corporation (ONGC) which is a leading PSU; and
 - (b) if so, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI M. VEERAPPA MOILY): (a) Under New Exploration Licensing Policy (NELP), exploration blocks are awarded through International Competitive Bidding process with uniform terms and conditions for Private/Foreign and National Oil Companies (NOCs). So far, up to 9th round of NELP, Production Sharing Contracts (PSCs) have been signed for 254 exploration blocks. Out of these Reliance Industries Limited (RIL) has been awarded 39 exploration blocks while ONGC has been awarded 127 exploration blocks either as operator or as consortium partner.

(b) Does not arise in view of reply to (a) above.

Central Assistance to Gujarat

- *28. SHRI DILIPBHAI PANDYA: Will the Minister of FINANCE be pleased to state:
- (a) the details of revenue collected by the Central Government from different States during the Eleventh Plan Period, year-wise;
 - (b) the revenue collected from Gujarat during the same period, year-wise;
- (c) the among of Central assistance given to Gujarat during the Eleventh Plan period, year-wise; and
- (d) whether Government realizes that the Central assistance to Gujarat has not been adequate and is considering to enhance the same?